

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP No.153/Chd/CHD/2017.

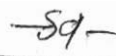
In the matter of:

Kamla Tesio Dials Limited.

..Petitioner.

Present: **Mr.Mast Ram**, Practising Company Secretary with
Mr.Nitin Kumar, Associate Company Secretary for the
petitioner.

Mr.Mast Ram, Practising Company Secretary assisted
by Mr.Nitin Kumar, Associate Company Secretary have stated that
due to some formal defects, this petition is withdrawn with liberty to
file a fresh petition on the same cause of action after removal of the
defects. Having heard the authorised representative of the petitioner,
the permission is granted and the instant petition is dismissed as
withdrawn with liberty aforesaid.


(Justice R.P.Nagrath)
Member (Judicial)

 June 28, 2017.
Ashwani